

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.225- IA/334(AHM)2022
ITEM No.226- IA/742(AHM)2022
ITEM No.227- IA/843(AHM)2022
ITEM No.228- IA/1289(AHM)2023 in IA/694 of 2023
ITEM No.229- IA/519(AHM)2024 in IA/83(AHM)2022
CP(IB) 473 of 2018

Proceedings under Section 9 IBC

IN THE MATTER OF:

SVM Cera Pvt Ltd

.....Applicant

V/s

Gangotri Glazed Tiles Pvt Ltd

.....Respondent

Order delivered on: 03/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant

: Mr. Jaimin Dave, Adv. a.w. Ms. Hirva Dave, Adv.
IA/334(AHM)2022& IA/843(AHM)2022

Ms. Noopur K Dalal, Adv. in IA/742/2022 & IA 519/24

For the Liquidator

: Mr. Kuldeep Adesara, Adv. a.w Mr. Keyur Shah

For the FC

: Mr. Parth Shah, Adv. in IA/334(AHM)2022, 843/22 & IA
1289 of 23

For the State Tax

: Ms. Ritu Guru. Adv.

ORDER

IA/334(AHM)2022 & IA 843 of 2022

Ld. Counsel for the applicant submitted that he is filing written submissions today itself. Ld. Counsel for the respondent submitted that they have already filed written submissions.

Order is reserved.

IA/742(AHM)2022

Ld. Counsel for the State Tax submitted that they have filed reply. Parties are directed to file written submissions today itself.

Order is reserved.

IA/1289(AHM)2023 in IA/694 of 2023 & IA/519(AHM)2024 in IA/83(AHM)2022

List for further consideration on 02.09.2024.

-Sd-

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

CHITRA HANKARE
MEMBER (JUDICIAL)